



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 05/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1 ANOTHER
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1 ANOTHER
SECTION : 241/242


Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R. CHANDRA MOHAN	COUNSEL FOR PETITIONER	
	R. SUBRAMANIAN MARIA M BEER	COUNSEL FOR RESP	

ORDER

On the affidavit filed by the Petitioner counsel, the Respondent side is hereby directed to file reply within two weeks from hereof.

List this matter on 28.08.2019.

(S. VIJAYARAGHAVAN)
Member (Technical)


(B.S.V. PRAKASH KUMAR)
Member (Judicial)